IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (DB) No. 612 of 2020

Gulam Gaush Ansari --- --- Appellant

Versus

The State of Jharkhand --- --- Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**

Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through: Video Conferencing

For the Appellant: Mr. Nawin Kumar, Advocate

For the Respondent: Mr. Shailendra Kr. Tiwari, A.P.P

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07 / 08.09.2021 Learned A.P.P prays for and is allowed to come prepared with the materials borne from the lower court records. He seeks time to inspect the LCR for that purpose.

2. Let the matter be listed on 30.09.2021. In the meantime, learned A.P.P would seek instruction as to the criminal antecedent of the appellant.

3. Office to place the lower court records for inspection, on requisition being made by the learned A.P.P, within this time.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/